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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P No. 338/KB/2017
(C.P No. 353/2015)

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

Name of the Company	Shah Sponge & Power Ltd & 5 Ors.		
Under Section	391(2) & 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manju Bhutera, Adv. ~~OR~~ Petitioner.

The Ld. Counsel for the petitioner is present.

As per the directions dated 10-08-2017, the Registrar of Companies, West Bengal was directed to issue fresh notice upon the petitioner. He was also directed to depute one Field Officer to check and find whether any registered office of the Company is in existence or not.

No report from the Registrar of Companies, West Bengal has been received.

The Registrar of Companies, West Bengal is hereby directed to comply with the directions of the Tribunal dated 10-08-2017.

The petitioner is directed to file reply within 3 weeks' time.

List on 02-11-2017.


(Jinan KR)
Member(J)

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